

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1238(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2020

NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev Landcon Pvt. Ltd.

SECTION: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Basant Kr. Gautam, Advocate for the Petitioner  
Mr. Sabhay Choudhary, Advocate for the Respondent

**ORDER**

Arguments heard. Both parties are directed file their synopsis within 2 days.

To come up for orders/clarification.

  
(L. N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)